

**HIGH COURT OF TRIPURA
AGARTALA.**

No.F. 44(11) –HC/2016/24528

Dated, Agartala, the 20th December, 2016

NOTIFICATION

Hon'ble the Chief Justice of the High Court of Tripura has been pleased to constitute the following Committee in terms of the direction of the Hon'ble Supreme Court of India in paragraph 33(j) of the Judgment & Order dated 08.11.2016 passed in Voluntary Health Association of Punjab (Regd) Vrs. Union of India & Others (Writ Petition (Civil) Nos. 349 of 2006 & 575 of 2014) to periodically over see the progress of cases under '*The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994*' in Tripura.

COMMITTEE

1. Hon'ble Mr. Justice S. C. Das, Judge, High Court of Tripura –
Chairman
2. Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura –
Member
3. Shri S. B. Datta, Registrar (Judicial) – **Secretary**

By order,

Sd/-

(S.G.Chattopadhyay)
Registrar General

Memo. No.F.44(11) –HC/2016/24529-45

Dated, Agartala, the 20th December, 2016

Copy to:-

1. The Secretary-General, Supreme Court of India, New Delhi. This refers to the D. No.2534/06 SC/PIL(W) dated 25.11.2016 of the Assistant Registrar PIL(WRIT), Supreme Court of India, New Delhi.
2. The Chief Secretary, Government of Tripura, Agartala.
3. The LR & Secretary, Law Department, Government of Tripura, Agartala.
4. The Secretary, Health Department, Government of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.

6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The District & Sessions Judge, West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar / South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur.
8. The Judge, Family Court, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District / Kailashahar, Unakoti Judicial District.
9. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
10. The Registrar (Admn.), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. All Deputy Registrars, High Court of Tripura, Agartala.
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
14. The Secretary to the Registrar General, High Court of Tripura, Agartala.
15. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
16. F.42(5)-HC/16


25.12.16
REGISTRAR GENERAL